

Crude Oil

4238. SHRI ISWAR PRASANNA HAZARIKA : Will the PRIME MINISTER be pleased to state:

(a) the quantities in Metric Tonnes of crude oil produced by ONGC from its oil fields in Assam as reflected in the Audited Accounts from 1980-81 to 1995-96;

(b) the corresponding quantities for the same period on which royalty on crude oil was paid to the Government of Assam; and

(c) the reasons for discrepancies, if any, between the quantities produced above?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI T.R. BAALU): (a) and (b). The details of the quantities of crude oil produced from the oil fields of Assam and the quantities of crude oil on which royalty has been paid by ONGC to the Government of Assam are given below:-

Year	Crude Oil Production	Quantity on which royalty paid/payable (Metric Tonnes)
1980-81	425836	420491.592
1981-82	1761212	1750390.481
1982-83	2156066	2136470.286
1983-84	2154662	2129079.555
1984-85	2191576	2165156.135
1985-86	2313254	2261093.386
1986-87	2567917	2510432.520
1987-88	2655347	2604639.610
1988-89	2955649	2825701.727
1989-90	3009732	2833903.800
1990-91	2343538	2244828.700
1991-92	2426211	2335596.414
1992-93	2440627	2344685.961
1993-94	2243216	2133145.168
1994-95	2184433	2070334.100
1995-96	2190018	1991197.764

(c) The main reasons for the difference between the crude oil production and the quantities on which royalty was paid are :-

- (i) Internal use of crude oil for petroleum mining operations.
- (ii) Drainage of free water, bottom sediments from oil, evaporation and transportation losses, gauging errors during measurement of volume temperature and density etc. while transporting crude oil from field storage tanks to custody transfer points.

LPG connections

4239. SHRI ANANTH KUMAR : Will the PRIME MINISTER be pleased to state :

(a) the number of persons registered for LPG connections in Karnataka during 1995-96 break-up;

(b) the number of persons out of them provided gas connections so far;

(c) whether the Government are considering to enhance the LPG quota for Karnataka State;

(d) if so, the details thereof;

(e) the present number of LPG consumers in Karnataka; and

(f) the number of LPG agencies which supply LPG to consumers in the State?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI T.R. BAALU): (a) The number of persons registered for LPG connections with the distributors of PSU Oil Companies in Karnataka during 1995-96 is about 1.20 lakh.

(b) The number of persons provided new LPG gas connections in the State of Karnataka during 1995-96 is about 1 lakh.

(c) and (d). New LPG connections are released in a phased manner through-out the country including Karnataka depending upon the availability of LPG, new customer enrolment plan, waiting list, slack available with the distributors of the area and their viability. LPG is not an allocated product and no advance allocation is made.

(e) The total number of LPG consumers enrolled with distributors of PSUs Oil Companies in Karnataka as on 1.4.96 was about 13.24 lakhs.

(f) As on 1.4.96, 291 LPG distributorships were functioning in Karnataka.

[Translation]

Disappearance of Drivers

4240. SHRIMATI BHAVNABEN DEVRAJ BHAI CHIKHALIA :

SHRI SHIVRAJ SINGH CHAUHAN :

Will the PRIME MINISTER be pleased to state :

(a) whether the Government are aware that some drivers and vehicles posted in Jammu and Kashmir on election duty had disappeared;

(b) if so, whether the Government have taken any concrete steps to search these drivers and vehicles;

(c) if so, the details thereof; and

(d) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI S. R. BALASUBRAMONIYAN) : (a) to (d). The information is being collected and will be laid on the Table of the House.

[English]

Gas/Diesel Based Power Project

4241. SHRI MULLAPPALLY RAMACHANDRAN :
SHRI M. SELVARASU :

Will the PRIME MINISTER be pleased to state :

(a) whether the Government have proposed to set up some gas based diesel based power plants in the country, particularly in Kerala;

(b) if so, the details thereof, State-wise and location-wise;

(c) whether any survey has been conducted in this regard;

(d) if so, the outcome thereof; and

(e) the details of foreign funds if any, made available/offered for these projects?

THE MINISTER OF STATE IN THE MINISTRY OF POWER AND MINISTER OF STATE IN THE MINISTRY OF NON-CONVENTIONAL ENERGY SOURCES (DR. S. VENUGOPALACHARI) : (a) No, Sir. Government of India have not proposed to set up any gas based/diesel based (dual fuel) power plants.

(b) Does not arise.

(c) No, Sir.

(d) and (e). Do not arise.

Oil Exploration

4242. SHRI SHANTILAL PARSOTAMDAS PATEL :
SHRI SANAT MEHTA :

Will the PRIME MINISTER be pleased to state :

(a) the number of exploration rounds for bidding were offered to private enterperneurs for oil exploration in the country during the last three years;

(b) the details of bids received fro each round and block an accepted by the Government in this regard; and

(c) the details of exploration being carried out of bids so accepted and production of crude oil obtained therefrom?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI T.R. BAALU) :
(a) A total of five rounds of bidding for exploration

blocks have been undertaken by the Government since January, 1993.

(b) The details are given below:

Round	No of bids received	No. of blocks for which bids received	No. of blocks for which contracts awarded.
Fifth	15	10	6
Sixth	20	12	5
Seventh	12	10	-
Eighth	33	19	-
Joint Venture	22	7	-
Exploration			

Bids received under Seventh, Eighth and Joint Venture Exploration rounds are under consideration of the Government.

(c) Contracts awarded for the blocks under Fifth & Sixth Exploration Rounds are yet to be finalised and signed.

[Translation]

Civic Amenities

4243. SHRI THAWAR CHAND GEHLOT : Will the PRIME MINISTER be pleased to state :

(a) whether Government have received proposals during the years 1994-95 and 1995-96 from the State Government for providing flush facilities in public conveniences not having this facility and construction of night shelters in the urban areas under the night shelter scheme and if so, the details thereof, State-wise;

(b) whether the Government have received such proposals from the State of Madhya Pradesh also during the said period;

(c) if so, the action taken by the Government in respect of the said proposals till March 96;

(d) whether the Government propose to given early approval to the said proposals received from various States, including the State of Madhya Pradesh; and

(e) if so, by when and if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN AFFAIRS AND EMPLOYMENT AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (DR. U. VENKATESWARLU) : (a) to (e). Providing flush facilities in Public conveniences is not covered under any Centrally Sponsored Scheme. However, under the Night Shelter and Sanitation facilities for urban footpath dwellers, Government has sanctioned a total of 22 schemes during 1994-95 and 1995-96 in various States/UTs. Out of these 22 schemes, during 1994-95 and 1995-96 in various States/UTs. Out of these 22 schemes, 3 schemes are in, Madhya Pradesh. On completion, these schemes will provide 4740 beds,